Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	2220950	0	0	0	NA
3	Secured financial creditors	1	58808710	1	58808710	0	0	0	Annexure 3
4	Unsecured financial creditors	9	943149729	9	921552741	0	18848484	2748504	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	1	346404	1	212300	0	134104	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2475402	1	2475402	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	87000	1	87000	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		13	1004867245	13	985357103	0	18982588	2748504	